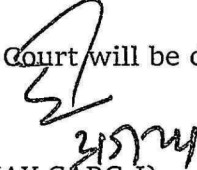


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification to this office order No.19072-19222/F.1(3)/Gaz/2024, Dated 22.03.2024, the following Judicial officers are hereby authorized to act as Officer In-charge of the Branches (Central) as mentioned against their names with immediate effect:-

| S.N | Name of Branch/ Work Assigned. | Name of Judicial Officer |
|-----|--|---|
| 1 | Judicial Branch (Central) | Sh. Mukesh Kumar Gupta, District Judge, Comm.Court-07 (Central) |
| 2 | General Branch (Consumable items of Stationery, Store & Distribution Store & Purchase cell merged with Genl.Branch. To look after the work of Police Aid and work of process. (Judicial Branch) | Ms. Ravinder Bedi, District Judge, Comm.Court-12 (Central) |

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. ~~29907-29967~~ F.1(3)/Gaz/2024

Dated 03/05/24

Copy forwarded for information & necessary action to:-

1. The Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi.
2. The Officer concerned.
3. Sh. Umed Singh, District Judge, Comm.Court-05/Link Officer, Genl.Branch, Central, Tis Hazari Court, Delhi.
4. Ms. Shefali Barnala Tandon, ASJ-05(West)/Link Officer, Judicial Branch, Central, Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-charge, all branches of Central District, Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi